

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 03.09.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1.	EXECUTION APPLN	78/2019	NOORUDIN A.BAXA CC/I/42 OF 2010 VS LOVELY HOMES CO-OPERATIVE HOUSING SOCIETY LTD AND ANR.	M.A.KHAN
2.	SUIT	2794/2012	AMOL S. PARAB AND ANR VS PRIYA @ GEETA S. PARAB AND 2 ORS.	VN TENDULKAR MR.KETAN A CHOTHANI
3.	SUM	350/2014 S/J 291/2014	M-S TRANSWORLD SHIPPING AND LOGISTICS LTD. VS M-S CHAMUNDA PHARMA MACHINERY AND OTHERS.	AMIT SHARMA ANJALI TRIVEDI